

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 309
CAA-89(ND)/2021

IN THE MATTER OF:

M/s. Six Sigma Software Pvt. Ltd. And KMG Petitioner/Applicant
Infotech Pvt. Ltd.

Order under Section 230-232

Order delivered on 22.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Alok Kumar Tripathi, PCS
For the RD : Ms. Shankari Mishra, Ms. Jyoti Khurana, Advs.

ORDER

Ld. Counsel appears for the Applicant. Ld. Counsel appears
for the RD. The written submissions are on record.

Order Reserved.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay